

**GOVERNMENT OF INDIA  
COMMUNICATIONS  
LOK SABHA**

UNSTARRED QUESTION NO:3654  
ANSWERED ON:17.04.2000  
TELEGRAPH ACT  
KANTI SINGH;MD ANWARUL HAQUE;RAMESH CHAND TOMAR;SUKDEO PASWAN

**Will the Minister of COMMUNICATIONS be pleased to state:**

to the reply given to Unstarred Question No.970 dated February 28, 2000 regarding Telegraph Act and state:

- (a) whether the Group constituted under the Chairmanship of Finance Minister has submitted its report;
- (b) if so, the details thereof including the changes made therein;
- (c) if not, the time by which it is likely to be submitted;
- (d) the details of other archaic Acts presently being implemented by the Department of Posts;
- (e) whether the Government propose to replace the said Act; and
- (f) if so, the details thereof?

**Answer**

MINISTER OF STATE FOR COMMUNICATIONS  
(SHRI TAPAN SIKDAR)

Sir, presumably the reference has been made to unstarred Question No.570 dated 28th February, 2000. The reply to the question is as follows:

- (a) No, Sir.
- (b) Does not arise in view of (a) above.
- (c) The Ministry of Law is preparing a background paper for consideration of the Group under the Chairmanship of Finance Minister. The Group will submit its report thereafter
- (d) The Indian Post Office Act, 1898 is only Act presently being in implementation by the Department of Posts
- (e & f) No, Sir. However, certain amendments to the Indian Post Office Act, 1898 are under consideration.